

S. Manjiah
A.Y. Srivivas

V/s

The Station Director, AIR, Bangalore & Ors
M.S. Padmarajaiah

Date

Office Notes

Orders of Tribunal

KSP/LHAR: 13.2.89 *Order*

Applicant by Smt.B.N.
Harshlatha. Respondents by
Shri M.S.Padmarajaiah.

Smt.Harshlatha files a memo
praying for permission to withdraw
this application leaving open all
contentions and reserving liberty
to file a fresh application in the
event of annulment of the original
order.

Permission sought for is
granted. Application is dismissed
as withdrawn. *no cost.*



TRUE COPY

[Signature]
DEPUTY REGISTRAR (JULY 1989)
CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE

Sd/- (K.S.PUTTASWAMY) VICE CHAIRMAN
Sd/- (L.H.A.REGO) MEMBER (A) 13.2.89